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Title: Statement regarding Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram Ordinance-laid.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram Ordinance, 2011(No.2 of 2011).

MADAM SPEAKER: The House stands adjourned to meet again at 2:45 pm.

13.52½ hrs

The Lok Sabha then adjourned for Lunch till Forty-Five Minutes

past Fourteen of the Clock.

14.48 hrs

The Lok Sabha re-assembled after Lunch at Forty-Eight Minutes

past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

MR. DEPUTY-SPEAKER: Item No.13, hon. Minister.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please sit down.

...(Interruptions)

DR. RAM CHANDRA DOME (BOLPUR): Sir, I want to raise an urgent matter....*(Interruptions)*

उपाध्यक्ष महोदय: रिकार्ड में नहीं जाएगा।

*...(व्यवधान)**

उपाध्यक्ष महोदय: आप शाम को यह इश्यू रेज़ कर सकते हैं। इस समय आपकी बात रिकार्ड में नहीं जा रही है इसलिए आप बैठ जाएं।

...(Interruptions)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): It will be taken up during the 'Zero Hour'. Time factor is there. Before the Private Members' Business starts, I shall have to finish it. *...(Interruptions)*

